

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 389 of 2018**

**IN THE MATTER OF:**

**Anil Kohli, R.P. for Dunar Foods Ltd.**

**...Appellant**

**Versus**

**Directorate of Enforcement & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Abhishek Anand and Mr. Mohak Sharma,  
Advocates.**

**For Respondents: Mr. Zoheb Hossain and Mr. Agni Sen, Advocates for  
R-1.  
Mr. Sandeep Bisht, Advocate for NSE**

**ORDER**  
**(Through Virtual Mode)**

**18.09.2020:** Heard arguments of Mr. Abhishek Anand, learned counsel representing the Appellant. Hearing for Appellant's side concluded.

List the appeal be for hearing of Respondents arguments on **7<sup>th</sup> October, 2020 at 2:00 PM.**

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

*am/gc*